

SA No. 419/07,
420/07 & 421/07

7/4/10

The applicants counsel filed an application dt 7/4/10 for withdrawal of the aforesaid ORs on the ground that the claims of the applicants have already been settled by the respondent. The prayer is allowed.

All the aforesaid ORs are dismissed as withdrawn.

Copy of this order be placed in all the connected files.

by
(Dr. A.C. Mishra) (M. K. Kantanah)
M(A) M(I) 07-04-10

OR
Ceebryd and/or
dated. 7-4-2010
Rajesh
13-4-2010